

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA Nos. 1729 & 1728 of 2019 IN
DFR No. 2204 of 2019**

Dated : 23rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Rajasthan Patrika Private Limited **Appellant(s)**
Versus
Jaipur Vidyut Vitran Nigam Limited & Ors. **Respondent(s)**
Counsel for the Appellant(s) : Mr. Ajay Chaudhary for A.1
Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents on IA No.1728 of 2019 (*delay in filing*) as well as on the main Appeal returnable on 18.11.2019. Dasti, in addition, is also permitted.

List the matter on **18.11.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj